

## NOTICE

All Advocates, Litigants, Government Departments and other stake holders are hereby informed that the National Lok Adalat Scheduled to be held on 10<sup>th</sup> April, 2021 has been postponed until further order for the Union Territory of Dadra & Nagar Haveli and Daman & Diu.

Dated this 08<sup>th</sup> April, 2021.

*Amolwar*  
08/04/2021  
Chairperson,

District Legal Services Authority,  
Dadra & Nagar Haveli,  
Silvassa.

### Copy to :-

- 1) The Member Secretary, District Legal Services Authority & Civil Judge (SD) & Chief Judicial Magistrate, Dadra & Nagar Haveli, Silvassa.
- 2) The Civil Judge (JD) & Judicial Magistrate First Class, Dadra & Nagar Haveli, Silvassa.
- 3) The Collector, Dadra & Nagar Haveli, Silvassa.
- 4) The Superintendent of Police, Dadra & Nagar Haveli, Silvassa.
- 5) The President, DNH Bar Association, Silvassa.
- 6) The President, Silvassa Bar Association, Silvassa.
- 7) All Staff Members.